

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

O.A.No.938 of 1997

Date of Order: 07-09-2005

Present : Hon'ble Mr. Kuldip Singh, Vice-Chairman(Judl.)
Hon'ble Mr. A.K. Bhatt, Administrative Member

Subhasis Das

-VS-

Union of India & Ors. (E.Rly)

For the Applicant : Mr. A.K. Banerjee, Counsel
For the Respondents: Mr. P.K. Arora, Counsel

O R D E R

PER MR. KULDIP SINGH, VC(J):

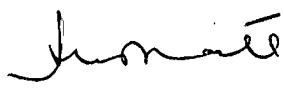
Heard Ld. Counsel for both the parties.

2. The applicant has filed this O.A. seeking direction to the respondent authorities to produce before the Tribunal all records pertaining to selection of Group 'D' post of Khalasi in the Office of the Printing Superintendent, Eastern Railway, Calcutta in terms of notice dated 15.4.1988. The applicant has also prayed to quash the panel publishing names of 270 candidates for appointment as Khalasi in the Office of Printing Superintendent, Eastern Railway, Calcutta hung on 18.4.1997. The applicant in this O.A. also says that a panel was hung on 18.4.1997 in the Office of the respondents and the said panel was torn by persons not known to the applicant. It is stated that 270 candidates were selected, but the name of the applicant did not appear therein. Thus, the applicant was deprived of lawful employment when he was sure that he was selected by the duly constituted Selection Board and his name would

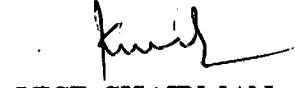
be in the panel of 270 candidates

the Board and thereafter they prepared the list of selected candidate in order of merit for appointment.

4. We find that the applicant has filed this O.A. only on the presumption that his name would appear in the list of 270 candidate. But fact remains that the contention of the applicant has been denied by the respondents since the selection has not been challenged by the applicant at all. The respondents have duly considered the applicant's case; but unfortunately name of the applicant did not figure in the list prepared by the duly constituted Selection Board. Hence, this O.A. has no merit at all and accordingly, the same stands dismissed.



MEMBER(A)



VICE-CHAIRMAN

DKN